

12.10 hrs.

CALLING ATTENTION TO  
MATTERS OF URGENT PUBLIC  
IMPORTANCE

- (i) REPORTED DEATH OF THREE PERSONS  
IN A LUDHIANA VILLAGE DUE TO A  
BOMB DRIPPED FROM A PLANE

**Mr. Speaker:** I have received several calling attention notices about the statement regarding Sheikh Abdullah's arrest and other matters connected therewith. The Home Minister is going to make a statement at 5 o'clock?

**The Minister of Home Affairs (Shri Nanda):** Yes, Sir. That will enable me to consider the developments during the period of the day and thereafter if there is any new information, give it to the House.

**Mr. Speaker:** He will make the statement at 5 o'clock.

**Shri Hem Barua (Gauhati):** On Saturday, he made a statement in the Rajya Sabha. Why not make a statement here now? We are very anxious to hear him.

**Mr. Speaker:** He says that the developments that take place during the day also may be included in that. Ordinarily, if there is a calling attention notice, the Minister is allowed to say that he would answer it at such and such time. He can do that and the House gives that time ordinarily. The rules also allow that.

There is a second calling attention notice by Shri Buta Singh. He is not there, Shri Gulshan, Shri Kachhavaiya, Shri Kapur Singh.

**Shri Kapur Singh (Ludhiana):** I have not got a copy of it. It has not been supplied to me nor is it there on the agenda paper.

**Mr. Speaker:** I will read it:

"I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported death of 3 persons in village Jangpura near Ludhiana on account of a bomb thrown from a plane."

**The Minister of Defence (Shri Y. B. Chavan):** I have not got the precise facts, because this was brought to my notice just a few minutes back. I will get the precise facts and make a statement tomorrow.

**Mr. Speaker:** I have received a very strong letter from Mr. Kapur Singh that this is not one incident, but there have been three cases. I have sent that letter already to him. He may look into it, so that he may be able to give all the information.

**Shri Y. B. Chavan:** I shall do so, Sir. (*Interruptions*).

**Shri Alvares (Panjim):** I have given a notice....

**Mr. Speaker:** No other notice now.

श्री गुलशन (भटिंडा) : अध्यक्ष महोदय, 3 तारीख को यह नोटिस दिया गया था।

अध्यक्ष महोदय : मैंने आपको बुलाया था, लेकिन माननीय सदस्य खड़े नहीं हुए।

12.13 hrs.

RE. POINT OF PRIVILEGE

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, मैंने विशेषाधिकार के बारे में एक नोटिस दिया है।

अध्यक्ष महोदय : मैंने जिसकी इजाजत नहीं दी है, वह आप यहाँ नहीं उठा सकते। आप बैठ जायें।